

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4563

ANSWERED ON:22.04.2010

SECURITY LAPSES AT THE AIRPORTS

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some incidents of security lapses at airports have come to light recently viz a crude bomb or suspicious article was found in an aircraft and a man succeeded in reaching an airport runway breaching the security;
- (b) if so, the details thereof and the steps taken to prevent such lapses;
- (c) the number of incidents of security lapses came to light in aviation sector during the last three years and the current year; and
- (e) the action taken against the persons found guilty in each of the above incidents and steps taken to prevent the recurrence of such incidents?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): Yes, Madam.

(b): There has been a case at Trivandrum airport on 21.03.10. A crude country made bomb of the size of a cricket ball was found in the aircraft (in Kingfisher Airlines Flight No. IT-4731) from the rear cargo hold (ATF) which was noticed by the loading supervisor of a private agency hired by the airlines after unloading of the hold baggage on arrival at Trivandrum. Police has registered a case in this regard and the same loading supervisor who had reported about it has been remanded by the police on suspicion about his involvement.

There has also been a case at IGI Airport, Delhi on 26.02.2010 in which a naked person in an intoxicated condition managed to scale over the perimeter wall and was found on the runway by the Apron Control Staff.

(c): The year wise number of incidents of security lapses is as under regionwise:

Name of the airport 2007 2008 2009 2010 till date

Delhi	08	02	03	03
Mumbai	24	20	28	11
Chennai	-	02	10	06
Kolkata	06	04	09	03

(d): In both the cases at para (b) above, the Central Industrial Security Force(CISF) personnel found to be prima facie guilty, have been placed under suspension and disciplinary action has been taken against them.

All these trespassers/intruders have been handed over to the respective state police for legal action.